

List of cases which were e-filed during the month of May 2021

S.No	Court	District	Case No.	Petitioner Name Respondent Name	VS	Advocate	Advocate Nobile Number	Advocate email id	Date Registration	Date of filing	e-
1	Vaccant Court Ms. Pinki, District Judge, Comercial Court-01	CENTRAL					NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL					NIL				
3	SH. MAHESH CHANDER GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL					NIL				
4	Nisha Saxena DJ commercial 04	CENTRAL					NIL				
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL					NIL				
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMERCIAL) -06, CENTRAL	CENTRAL					NIL				

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7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West					NIL			
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	WEST DISTRICT					NIL			
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	CS(COMM) 2211/2021	PUMA SE VS DIGI SPORTS/DIGIPOWERHO USE/NOORSPORT		SHASHI P OJHA	9891584230	sojha@rnaip.com	06/05/2021	29/04/2021
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI DISTRICT					NIL			
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	CS(COMM) 2212/2021	PUMA SE VS FOOTBALLMONK		SHASHI P OJHA	9891584230	sojha@rnaip.com	05/05/2021	29/04/2021
			OMP(I)(COMM) 2214/2021	PUSHPA BAGLA VS IIFL FINANCE LTD		YOGESH KUMAR SHARMA	9818930209	stellarlegalservbices@gmail.c	11/05/2021	27/04/2021
12	SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)-01	SOUTH	OMP (I) (COMM)/1298	SHIVAM AUTOMIBLE TH		JAYDEEP SAI	9910035893	chamberofijoy@outlook.com	05-05-2021	04-05-2021
			OMP (COMM)/40/2021	KIRAN Vs AUTHORIZED IS		SURENDER G	8178518299, 98	surendergupta.adv@gmail.co	06-05-2021	05-05-2021
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH					NIL			

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14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST				NIL			
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST				NIL			
16	SH. SANJAY SHARMA-I	East	EC-DLET01-01312-2021	SHAGUFTA FIROZ VS. VINAY GIRDHAR	HIMAL AKHTAR	9873737780	himalakhtarg@gmail.com	2017/21	03/05/21
			EC-DLET01-01317-2021	NATH PAPER PRIVATE LIMITED VS KRISHNA PACKAGING SOLUTIONS	TARUN AGGARWAL	9999960284	advtarun1983@gmail.com	2020/21	10/05/21
17	Sh. Laxmi Kant Gaur, DJ (Commercial Court)	NORTH EAST	C.S.COMM:-38/2021	UNION BANK OF INDIA VS PROP. ANURAG TYAGI	PRABHASH KUMAR JHA	9811909472	advprabhashjh2@gmail.com	03.05.2021	03.05.2021
C.S.COMM:-39/2021			UNION BANK OF INDIA VS SMT. SAHMEENA	PRABHASH KUMAR JHA	9811909472	advprabhashjh2@gmail.com	03.05.2021	03.05.2021	
C.S.COMM:-40/2021			MS. ZEBARANI VS PARVEZ ALAM	PANKAJ RAJ	8178635246	pankajrsharma2567@gmail.com	12.05.2021	12.05.2021	
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE	Shahdara	CS (COMM) 2091/2021	RASHID ALI VS. GURVINDER SINGH	HIMAL AKHTAR	9873737780	himalakhtarg@gmail.com	12/05/21	12/05/21

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	JUDGE (COMMERCIAL)	Shahdara	CS (COMM 2094/2021	GANESH CHANDRA SURYA TEAM FILMS LTD VS LOKDHUN TELEMEDIA (P) LTD[RAKESH AGGARWAL	9891903838	abclegal@gmail.com	18.05.2021	18.05.2021
19	MS. SUKHVINDER KAUR DJ COMM – 02	SHAHDARA				NIL			
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West				NIL			
21	MS. BARKHA GUPTA, DJ(COMM)	NORTH				NIL			
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	South-West	CS COMM. 153/2021	M/S HILLS LIFE STYLESH PRIVATE LIMITED VS M/S OXYGEN PRODUCER AND ANR.	DIWAS KUMAR	7678600320	lexactoandco@gmail.com	08.05.2021	03.05.2021